

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 231 of 2015 & 251 of 2015

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

Appeal No. 231 of 2015

In the matter of :

Uttar Pradesh Power Corporation Ltd. ...Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr.C.K. Rai, Mr. Paramhans for R-1
Mr. Rahul Srivastava for R-2
Mr. Rakesh Bajpai for R-3
Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-4

Appeal No. 251 of 2015

In the matter of :

State Load Dispatch Center U.P. ...Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai, Paramhans for R-1

Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-2

Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan for R-3

Mr. Rakesh Bajpai for R-4

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps